

**BENCH-I** 

## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P No. 205/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27th November 2017, 10.30 A.M.

Name	of the Company	Sita Ram Goel -Vs- Crown	Transport Pvt Ltd	
Under Section		271-272-274		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

6. PRABIR KUMAR DEY

LOVOCATE.

CROWN TRANSPORT

(27-11-17

## ORDER

No one is present from the petitioner's side. Ld. Counsel for the respondents are present.

List on 15/01/2018 for further order.

(Jinan K.R.)

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Member (J)

(V.P.Singh) Member (J)